

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 22<sup>nd</sup> day of **November**, 2019

Present :

**Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/01412/2018

Neeraj Dubey

.....**Applicant.**

**V E R S U S**

Union of India and ors.

..... **Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri L.P. Tiwari

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, Member-J :**

List revised. None present for the applicant. Shri L.P. Tiwari, counsel for the respondents is present.

2. Even on the last occasion i.e. on 17.07.2019 and 19.09.2019, no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed in default and for non prosecution.

Member-J

RKM/